

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

in

**Original Application No. 927 of 2024**

**IN THE MATTER OF: -**

**Society for Protection of Culture, Heritage,  
Environment, Tradition and Promotion of  
National Awareness (Regd.) Also known as  
SP-CHETNA**

...Applicant

Versus

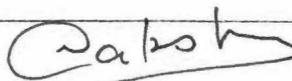
**Delhi Development Authority & Ors.**

...Respondents

**NDOH: 21.05.2025**

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**RESPONDENT NO. 1 / DDA**

Through

**102**



**PRABHSAHAY KAUR**  
STANDING COUNSEL FOR DDA  
L-24, 2<sup>nd</sup> Floor, Hauz Khas Enclave  
New Delhi – 110016.

Ph: 9810158581

Email: [sahayk@gmail.com](mailto:sahayk@gmail.com)

Enroll No.: D/737/2008

New Delhi

Date: 20.04.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

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Versus

**Delhi Development Authority & Ors.**

...Respondents

**SHORT AFFIDAVIT ON BEHALF OF RESPONDENT NO.**

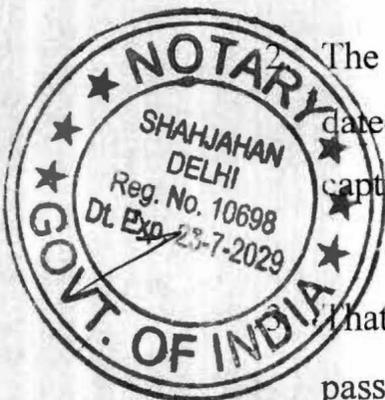
**1 / DELHI DEVELOPMENT AUTHORITY**

I, Lakshay Singla, S/o Sanjeev Singla, aged about 32 years, currently posted as Executive Engineer in the office of Executive Engineer HCD-4 at Delhi Development Authority, having office at Nehru Place (adjacent to BSES Bhawan), Delhi, do hereby solemnly affirm and declare as under: -

1. That the Deponent is well conversant with the facts and circumstances of the case, as per the records maintained by the Department and as such is competent to swear and depose the present affidavit.

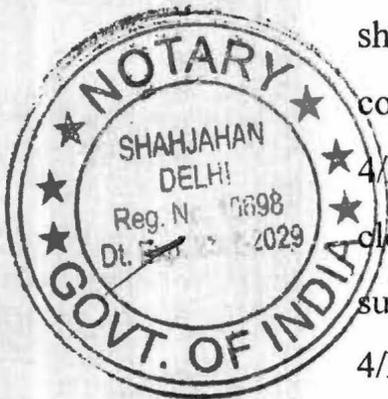
The present affidavit is being filed in compliance of order dated 14.02.2025 passed by this Hon'ble Tribunal in the captioned matter.

That by way of order dated 31.07.2024 and 23.10.2024 passed by this Hon'ble Tribunal, the Applicant confined the relief in the present OA only to the issue of revival of Kitchner Lake.



4. It is submitted that the Answering Respondent is making continuous and concerted efforts towards rejuvenation and revival of the Kitchener Lake at Dhaula Kuan. The above mentioned efforts are being undertaken by the Answering Respondent with the following objectives and aims:

- i. **Rejuvenation of Kitchener Lake:** The concerned office of the Answering Respondent had floated a tender having NIT No. 06/EE/HCD-4/DDA/2024-25 for In-situ Bio-remediation and cleaning of the Kitchener Lake. The previous work was awarded on 06.08.2024 for Rs.14,08,670/- which commenced on 16.08.2024 and was scheduled for completion on 11.02.2025. The rejuvenation efforts under the aforementioned tender continued till 03.03.2025. A new tender having NIT No.07/EE/HCD-4/DDA/2025-26 (Re-invite) for providing manpower for cleaning of Kitchener Lake has been floated which is expected to be finalized by next month. Once the new tender has been awarded, the work shall be undertaken as per the terms of the new tender. A copy of the tender having NIT No. 06/EE/HCD-4/DDA/2024-25 for In-situ Bio-remediation and cleaning and rejuvenation of Kitchener Lake and subsequent tender having NIT No.07/EE/HCD-4/DDA/2025-26 (Re-invite) are annexed as **Annexure A-1(colly)**.



The results of the rejuvenation work are evident from the Water Sample Analysis of Kitchner Lake dated 11.01.2025, 06.02.2025, 06.03.2025 and 10.05.2025

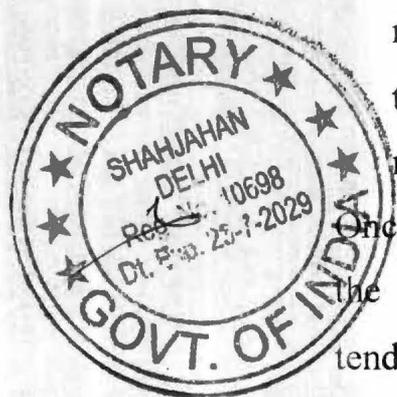
which indicates a reduction in suspended solids and an overall improvement in the quality of the lake water. It is pertinent to note that the level of water in Kitchener Lake is being tested against drinking water standards. A copy of the test report dated 11.01.2025, 06.02.2025, 06.03.2025 and 10.05.2025 are annexed herewith as **Annexure A-2 (colly)**.

- ii. **Revival of Kitchener Lake:** With regard to the lake's revival, the concerned department of the Answering Respondent has been coordinating with the Military Engineer Services (MES) Department. It has been observed that the RR base hospital, located adjacent to the Jheel Park, Dhaula Kuan, has an STP installed and has surplus water available. Consequently, the Answering Respondent has been working closely with the Office of the Garrison Engineer, Water Supply, MES Department as the RR Base Hospital falls under their jurisdiction. The MES Department, vide letter dated 29.01.2025 addressed to the Answering Respondent has marked the proposed take off point for treating water to facilitate the revival of Kitchener Lake. A copy of the Letter dated 29.01.2025 from MES Department to DDA alongwith a map depicting the location of the STP is annexed herewith as **Annexure A-3**.

5. That considerable improvement can be seen in the condition of the lake. The latest photographs of the Kitchener Lake are annexed herewith as **Annexure A-4**.



6. It is submitted that certain financial and operational terms and conditions, particularly in relation to the Answering Respondent's financial inclusion in the water tapping process, are yet to be clarified. For the same, the Answering Respondent sent a letter dated 29.01.2025 to MES. A proposal is prepared for approval from higher authorities, but before approval, a few considerations need to be addressed:
- a. The quality of treated water from the STP requires testing. The Answering Respondent has collected a sample of the treated water, which has been sent for analysis. The test report is expected by 25.05.2025. Upon receipt of the same, the Answering Respondent shall assess whether the treated water is suitable for the wildlife in the M/O Aff M.P. Green Area at Dhaula Kuan (Kitchener Lake).
  - b. The area in question forms part of the ridge and is under protected forest, where construction activities are restricted. However, laying the pipeline will involve minimal excavation without major construction. The Ridge Management Board's approval shall be sought following the analysis of the treated water test report, as referenced above. Upon securing the necessary approval, the Answering Respondent will proceed with the revival measures for the lake.
- Once a response is received from the concerned department, the Answering Respondent will proceed with floating a tender for laying the pipeline and connecting the tapping point to Kitchener Lake. Following the completion of this process, the revival of the lake will be fully achieved. A copy of the letter dated 29.01.2025 sent to MES by the Answering Respondent is annexed as **Annexure A-5**.



- 7. That the Answering Respondent states and submits that it is scrupulously attempting to follow all the directions passed by this Hon'ble Tribunal and is putting forth all the necessary efforts to ensure the successful revival and rejuvenation of the Kitchener Lake.
- 8. The Answering Respondent has the utmost respect for this Hon'ble Tribunal, and it stands bound by the orders of this Hon'ble Tribunal and shall continue to abide by all the orders of this Hon'ble Tribunal.

*I identify the Deponent who has signed in my presence*

*Rakesh*

DEPONENT

VERIFICATION: -

20 MAY 2025

Verified at New Delhi on this \_\_\_\_\_ day of May, 2025 that the contents of the above affidavit are true and correct to my knowledge based on the records of the Delhi Development Authority. No part of it is false and nothing material has been concealed therefrom.

20 MAY 2025



*Rakesh*

DEPONENT

VERIFIED THAT THE DEPONENT  
 identified by me as  
 has solemnly affirmed before me and  
 on \_\_\_\_\_ the affidavit  
 that the contents of the affidavit  
 have been read & explained to me  
 and correct to this & my knowledge

*P.S. Keerul*  
*[Signature]*  
 Notary Public



OFFICE OF THE EXECUTIVE ENGINEER  
HORT. CIVIL DIVISION NO-4, D.D.A  
NEHRU PLACE, DELHI-110019  
(ADJACENT BSES BHAWAN)  
Email ID:- cehcd4dda@gmail.com

G20

No.: F2(7)EE/HCD-4/A/ca/DDA/2024-25/316

Date 06/08/2024

To,

Winfluent Technology  
B-16, first floor Jangpura-B,  
Opp. Hotel rajdoot  
New Delhi-110014

Email-winfluenttechnology@gmail.com

Dds: 16/8/2024

Doc: 11/02/2025

NIT No.: 06/EE/HCD-4/DDA/2024-25

Name of work- M/o completed scheme under Nazul A/c-II/HZ.

SH:- In situ Bio-remediation and cleaning including removal of floating plants, materials etc. of water body at M/o aff M.P. Green area and attached to Kitchener lake at Dhaula Kuan under HCD-4 (Specialized work)

Dear Sir,

Your percentage rate tender for the above work has been accepted on behalf of the Delhi Development Authority at the rates, terms and conditions given below :-

1. Estimated Cost: Rs 26,85,739/- (Rs. Twenty six lacs eighty five thousand seven hundred thirty nine Only)
2. Quoted Amount: Rs 14,08,670.11/- (Rs. Fourteen lacs eight thousand six hundred seventy and eleven paise Only)
3. Accepted Amount: Rs. 14,08,670/- (Rs. Fourteen lacs eight thousand six hundred seventy Only)
4. Time allowed: 180 days
5. DSR Applicable: DSR 2023 & Market Rate
6. Rate Quoted by Agency: 47.55% below on Estimated Cost.

You are requested to attend this office to sign the agreement on non-judicial stamp paper worth Rs.100/- (Rupees One hundred only) within seven days from the date of issue of this letter. Please note that if you fail to sign the agreement within seven days, the acceptance of tender is likely to be withdrawn and earnest money and performance guarantee shall be forfeited.

You are also requested to contact the Assistant Engineer-V of this office and start the work at once. Please note that the time allowed for carrying out the work as entered in the tender form shall be reckoned from the 10<sup>th</sup> day after the date of issue of this letter to commence the work.

(Er. Pushendra Kumar Sharma)  
Executive Engineer/HCD-4/DDA

Copy to:-

1. SE/HCC-1/DDA, for kind information.
2. Sr. A.O/CAU(Hort,)/DDA.
3. All AE's, AE (P), AAO, HC & Notice Board of HCD-4/ DDA.
4. I.T.O, Contractor Circle, I.P.Estate, Income Tax building New Delhi.
5. Commissioner, Sales Tax Deptt., NCT of Delhi, ITO, New Delhi.
6. Labour Commissioner, 5 Sham Nath Marg Alipur Road, Delhi-54.
7. The Secy, DDA Contractor Association, 306 Masjid Moth Rai Sahib Market NDSE Pt.II N Delhi 49
8. Dy. Dir(System) to uploaded at DDA site.
9. DDA Website- dda tender @dda.org.in.
10. Guard file

(Er. Pushendra Kumar Sharma)  
Executive Engineer/HCD-4/DDA

॥ देव ह्ये देवता ॥ देवता ह्ये देवता ॥ देवता ह्ये देवता ॥ देवता ह्ये देवता ॥

Assistant Engineer-  
HORT. Civil Div-IV, D.D.A.  
Nehru Place, New Delhi-19

## ANNEXURE-III

**INFORMATION AND INSTRUCTIONS FOR BIDDERS FOR e-TENDERING FORMING PART OF NIT AND TO BE POSTED ON WEBSITE (APPLICABLE FOR INVITING OPEN BIDS)**

The Executive Engineer /Horticulture Civil Division-4, Nehru Place New Delhi-110019 on behalf of DDA invites online percentage rate tender from DDA enlisted contractors of appropriate class in CIVIL category for the following work:-

NIT No.	Name of Work	Estimated cost in (Rs.)	Earnest Money in (Rs.)	Period of completion	Last date & time of submission of EMD, Documents, E-tender & Documents on CPP Portal	Time & date of opening of eligibility document /Technical bid
1	2	3	4	5	6	7
07/EE/HCD-4/DDA/2025-26(Re-invite)	Name of work: M/o Completed Schemes under Nazul A/C-II/HZ. Sub Head:- <b>Providing Manpower for cleaning of water body at M.P.Green Area and attached to Kitchener Lake at Dhaula Kuan under the territorial jurisdiction of Horticulture Division-IV/HZ/DDA..</b>	Rs. 25,09,302.00/-	Rs. 50,186.00/-	365 days	At 3.00 P.M. on 13.05.2025	At 03:30 PM on 13.05.2025

Note:-

- 1) The tenders shall be issued to DDA enlisted contractors of appropriate class in CIVIL category.

Executive Engineer- ✓  
Horticulture Civil Division-4, DDA,  
Nehru Place, New Delhi-19

- 2) The intending bidder should ensure before tendering in DDA that the requisite fee has already been deposited with CRB, DDA.
- 3) For terms and conditions, eligibility criteria and other any technical related queries, please call at 24 x 7 Help Desk No. 0120-4200462, 0120-4001002, 0120-4001005, 0120-6277787. Please visit DDA's website [www.dda.org.in](http://www.dda.org.in) or <https://eprocure.gov.in/eprocure/app> or dial 1800110332. For any policy related matter / clarifications, please contact department of Expenditure of Ministry of Finance Govt. of India on email [cppp-nic@nic.in](mailto:cppp-nic@nic.in)
- Bidders are advised to ensure to see these websites for any changes / amendments & corrigendum etc.
- 4) In case the last date of submission of bid is extended the enlistment of contractor should be valid on the original date of submission of bids.
- 5) The intending bidder must read the terms and conditions of CPWD-6 carefully. He should only submit his bid if he considers himself eligible and he is in possession of all the documents required.
- 6) The tender document consisting of plans, specifications, the schedule of quantities of various types of items to be executed and the set of terms and conditions of the contract to be complied with and other necessary documents except standard general conditions of contract form can be seen on website <https://eprocure.gov.in/eprocure/app> or [www.dda.org.in](http://www.dda.org.in).
- 7) **No Hard Copy** of any document will be required to be submitted by the tenderers till the opening of the tenders. Hard Copies of relevant documents will be required from the lowest tenderer only.

**Important terms & conditions for tenderers: - Tenderers are required to go through the following procedures before participating in the tender.**

- The bid shall be opened online at 3:30 PM on date 13.05.2025 in the presence of bidders or their representatives authorized by bidders. The tenderers will be at liberty to be present either in person or through an authorized representative at the time of opening of the Bids with the Bid Acknowledgement Receipt or they can view the bid opening event online at their remote end.
- The tender shall be submitted online in two parts, viz., technical bid and financial (price) bid.
- Bidder/tenderer registered in Contractor's Registration Board (CRB) of DDA are required to pay the e-tendering annual charge as under:-

**A- For DDA Registered Contractors:**

(Valid for one year from the date of deposit)

S. No	Class	E-tendering fee	G.S.T. 18%	Net payable
1	Class-I	Rs. 20,000/-	Rs. 3,600/-	Rs. 23,600/-
2	Class-II	Rs. 16,000/-	Rs. 2,880/-	Rs. 18,880/-
3	Class-III	Rs. 14,000/-	Rs. 2,520/-	Rs. 16,520/-

  
 Assistant Engineer-V  
 (HORT. CIVIL ENGRG-IV, D.D.A.  
 Nehru Place, New Delhi-19

4	Class-IV	Rs. 10,000/-	Rs. 1,800/-	Rs. 11,800/-
5	Class-V	Rs. 6,000/-	Rs. 1,080/-	Rs. 7,080/-

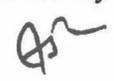
4. Requisite e-tendering fee payable to the CRB, DDA shall be in form of pay order /bank demand draft payable in Delhi in the name of "PAO, Engineering Wing, DDA, Vikas Minar, New Delhi". A letter on firm's letterhead enclosing the demand/pay order and addressed to "The Secretary CRB, 1st Floor, Vikas Minar, DDA, New Delhi, shall be submitted to contractor's Registration Board, 1st Floor, Vikas Minar, DDA, IP Estate, New Delhi-110 001 in duplicate and acknowledge stamped copy of the letter shall be uploaded with the tender as proof. The tendering/processing fee can also to be deposited through RTGS in favour of P.A.O. (E/W)/ DDA Vikas Minar with G.S.T. Number.
5. If any information furnished by any tenderer is found to be incorrect at later stage, the bidders shall be liable to be debarred from further tendering and taking works in DDA. The department reserves the right to verify the contents/particulars furnished by the tenderer independently including carrying out inspection of work completed by them. An undertaking in this regard shall be submitted on company's letter head along with the tender document.
6. The department reserves the right to reject any application / tender without assigning any reason thereof.
7. The unique transaction reference of RTGS/NEFT against EMD etc, shall be submitted online at specified location for Electronic Time and Attendance Recording System for tender.
8. The bidder should furnish **Rs. 50,186/- as Earnest Money** in the form of RTGS/NEFT. The Earnest Money will be returned to unsuccessful bidder. Earnest Money of successful Bidder will be returned only after receiving the performance Guarantee, however no interest shall be payable on the earnest money.
9. The bidder will use one UTR for one work only. In case it is found that he has used one UTR number for different tenders, all the tenders submitted by him will be rejected and he will be debarred from further tendering in DDA in future.

**The Tender shall be submitted online in two part, viz, technical and Price bid:-**

**Technical Bid**

**The bidders are required to furnish following documents in technical bid.**

1. Scanned copy of Earnest Money deposited through RTGS/NEFT.
2. Proof of enlistment of Contractors in Contractors Registration Board (CRB) of DDA.
3. Proof of e-tendering fee {annually} deposited with CRB cell of DDA.
4. Scanned copy of Certificate of Registration for GST in Delhi 'or' Undertaking: If the bidder has not obtained GST registration in Delhi, then in such case the bidder shall upload following undertaking with the bid document : "If the work is awarded to me, I/We shall obtain GST registration Certificate of the state, in which work is to be taken up, within one month from date of receipt of award letter or before release of any payment by DDA, whichever is earlier, failing which, I/we shall be responsible for any delay in payments which will be due towards me / us on a/c of the work executed and / or for any action taken by DDA or GST department in this regard.
5. Tender Acceptance Letter (To be given on Company Letter head).

  
 Assistant Engineer ✓  
 (HOD) CRB - IV, D.D.A.  
 New Delhi-110 001

6. Scanned copy of Certificates of work experience (if required).
7. Certificate of Registration for ESIC and EPFO.
8. The tenderers are required to furnish an undertaking on letter head asunder:

I/We undertake and confirm that all the documents submitted by us are true and genuine and in case, during verification, if it is noticed that the information furnished by me/us is incorrect, false or forged, I/We shall be liable to debar for further tendering/taking works in DDA.

9. Scanned copy of cancelled cheque.

Note: The bidders are advised to scan/upload the documents strictly as per order given above.

*Any tender found lacking with respect to the above-mentioned necessary information and /or documents and/ or Earnest Money with the Technical bid will not be considered for participation in financial bids.*

Executive Engineer

Hort. Civil Division-4/DDA

**~~Performa for Additional Performance Guarantee (Security) Deposit Declaration~~**

Whereas, I/we.....(Name of agency)..... Have submitted bids for

Name of work:.....

Sub Head:.....

NIT No. ....

I/We hereby submit following ~~declaration for submitting Additional Performance Guarantee (Security) Deposit.~~

1. ~~I/We shall submit/Deposit the Additional Performance Guarantee (Security) in the form of Fixed Deposit Receipts (FDR)~~

2. ~~Additional Performance Guarantee (Security) will be equal to the (0.75x Estimated cost) (Tendered Amount of L-1 Agency).~~

3. ~~If I/We fail to furnish the prescribed Additional Performance Guarantee (Security) within prescribed period, I/We agree that the said DDA or his successors in office shall without prejudice to any other right or remedy, be at liberty to take action as per relevant clause. Further, if I/We fail to commence work as specified, I/we agree that DDA or its successors in office shall without prejudice to any other right or remedy available in law, be at liberty to forfeit the said Additional Performance Guarantee (Security) absolutely.~~

4. ~~I/we also agree that in case of action under clause 3 of the contract/agreements, the DDA or its successor in office shall without prejudice to any other right or remedy available in law, be at liberty to forfeit the said Additional Performance Guarantee (Security) absolutely in addition to forfeiture of Performance Guarantee as provisioned in clause 3.~~

Assistant Engineer- ✓  
HORT. CIVIL DIV-IV, D.D.A.  
Nehru Place, New Delhi-19

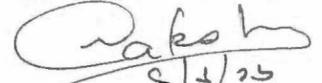
5. Further, I/we agree that in case of forfeiture of Additional Performance Guarantee (Security) as aforesaid, I/we shall be debarred for participation in the retendering process of the work.

Signature of the contractor(s)

Note: The bidders are advised to scan/upload the documents strictly as per order given above.  
Any tender found lacking with respect to the above-mentioned necessary information and/or documents and/or Earnest Money with the Technical bid will not be considered for participation in financial bids.

### Financial Bid

1. Schedule of price bid in the form of BoQ\_XXXXX.xls
2. Complete tender documents in PDF format without making any modification as downloaded from the e-procurement portal

  
8/1/25  
Executive Engineer

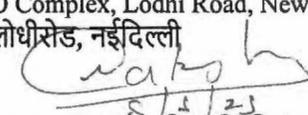
Hort. Civil Division-4/DDA

No:- F2(19)EE/HCD-4/DDA/2024-25/ 37

date: 05/05/2025

Copy to:--:

1. SE/HCC-1/DDA for information. अधीक्षण अभियंता /एचसीसी-१/दि.वि.प्रा. सूचनार्थ
2. AO/CAU/Horticulture/DDA. लेखाधिकारी/सीएयू/बागवानी/दि.वि.प्रा.
3. The Cashier CAU/Horticulture/DDA. खजांची/सीएयू/बागवानी/दि.वि.प्रा.
4. The Tender clerk/Laxmi Nagar/Horticulture /DDA [New Delhi. निविदालिपिक/लक्ष्मीनगर/बागवानी /दि.वि.प्रा./नईदिल्ली
5. The Secy. Contractors Association, B-29, Panchsheel enclave. सचिव, ठेकेदारसंघ, बी-29, पंचशीलएन्क्लेव.
6. The Secy. Contractors Association, DDA CPWD, Y shape building I.P. Estate New Delhi. सचिव, ठेकेदारसंघ/दि.वि.प्रा. केंद्रीय लोकनिर्माणविभाग, वाईशेपइमारत, आई.पी.एस्टेट, नईदिल्ली
7. The Delhi Contractors & building Association (R )H.NO.5503 Prem Raj Bhawan, New Delhi. दिल्ली ठेकेदार एवं बिल्डिंग संघ कक्ष संख्या. ५५०३ प्रेमराज भवन, नईदिल्ली
8. The Secy. Contractors welfare Association R.NO.12-A, Barrack No.-1, Vikas Kuteer New Delhi. सचिव, ठेकेदार कल्याण संघ कक्ष संख्या १२-ए, बैरक संख्या-१, विकास कुटीर नईदिल्ली
9. Delhi State Contractor welfare Association Road ITO ND.9. दिल्ली राज्य ठेकेदार कल्याण संघ रोड आईटीओ नईदिल्ली
10. Delhi Contractors welfare association, 306, Masjid Moth, NDSE, P-2, New Delhi-49. दिल्ली ठेकेदार कल्याण संघ, ३०६, मस्जिद मोठ, एनडीएसई, पी-२, नईदिल्ली-४९,
11. All AE's, AE(P)/HCD-4/DDA. समस्त सहा. अभि./सहा. अभि.(पी)/एचसीडी-४/दिविप्रा
12. Notice Board of HCD-4/DDA. सूचनापट/एचसीडी-४/दिविप्रा
13. Trans Yamuna DDA Contractors association 11-12 VirSawarkar Market Budh Bazar Gandhi Nagar Delhi-31. ट्रांस यमुना दि.वि.प्रा. ठेकेदार संघ ११-१२ वीरसावरकर बाजार बुध बाजार गांधीनगर दिल्ली-३१।
14. EE/ All Divisions/South Zone/DDA. अधीशाषी अभियंता/समस्त डिवीजन/दक्षिण क्षेत्र/दि.वि.प्रा.
15. Dir.(System)DDA website. निदेशक(सिस्टम)/दि.वि.प्रा. वेबसाइट
16. National Informatics Centre (Central Public Procurement Portal), CGO Complex, Lodhi Road, New Delhi. राष्ट्रीय सूचना विज्ञान केंद्र (केंद्रीय सार्वजनिक खरीद पोर्टल), सीजीओ कॉम्प्लेक्स, लोधी रोड, नईदिल्ली

  
8/1/25  
Executive Engineer अधीशाषी अभियंता  
Hort. Civil Division-4 बागवानी सिविल डिवीजन-४

  
Assistant Engineer-  
HORT. CIVIL DIV-IV, D.D.A.  
New Delhi-19



## CATTS LABS AND RESEARCH PRIVATE LIMITED



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Trusted Analytical & Research House

### Certificate of Analysis

7.8 F-01(B)

PARTY CODE : D/DLH/027

PARTY : DELHI DEVELOPMENT AUTHORITY  
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER  
HORTICULTURE CIVIL DIVISION NO-4, NEAR BSES, NEHRU  
PLACE, NEW DELHI

SAMPLE : WATER SAMPLE (WATER FROM KITCHENER LAKE AT  
DHAULA KUAN)

Sample Qty. : 2 LTR

DT Recd : 04-01-2025

REPORT NO. : CWM00212501

Ref No. : F.7(26)AE-V/HCD-4/  
DDA/2024-25

RESULTS OF ANALYSIS			
Reference : EP Act Standard / Customer Requirement			
Description	: One water sample (Water from Kitchener Lake) at Dhaula Kuan was collected by us on 04/01/2025		
PARAMETERS	Results	Limit (Max.)	Protocols -IS:3025-
pH	7.37	5.5 to 9.0	(P-11)
Total Suspended Solids	111.4 mg/L	100 mg/L	(P-17)
Biochemical Oxygen Demand (at 27 Deg C for 3 days)	40.0 mg/L	30 mg/L	(P-44)
Chemical Oxygen Demand	185.0 mg/L	250 mg/L	(P-58)
Total Phosphorous (as P)	0.32 mg/L	1 mg/L	(P-31)
Dissolved Oxygen	3.5 mg/L	4 mg/L (Min.)	(P-38)
Free Ammonia (as NH <sub>3</sub> )	Not Detected	1.2 mg/L	(P-34)
Total Nitrogen (as N)	5.3 mg/L	10 mg/L	(P-34)

Date of performance : 04/01/2025 to 11/01/2025



*AS*

Assistant Engineer- ✓  
HORT. Civil Div-IV, D.D.A.  
Nehru Place, New Delhi-19

SAMPLE DRAWN BY US

DATE 11-01-2025

*[Signature]*  
Analyst /Auth. Signatory

*[Signature]*  
Person Inc. /Auth. Signatory /Verified by

(S.CHADHA)

Page 1 of 1 Ky/Ky

- NOTE: 1 Results listed refer only to the tested sample & applicable parameters Endorsement of products is neither inferred nor implied  
2 Liability of laboratory is limited to the invoiced amount only Any dispute arising out of this report shall be subject to Delhi jurisdiction only.  
3 The Report shall not be reproduced either in full or part without the written approval of laboratory  
4 Sample shall be disposed off after issue of Test Report unless specified



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## Certificate of Analysis

7.8 F-01(B)

PARTY CODE : O/DLH/040

PARTY : OFFICE OF THE ASSISTANT ENGINEER-II  
HORT CIVIL DIVISION NO-4 D.D.A, NEHRU PLACE, NEW  
DELHI-110019

SAMPLE : WATER FROM KITCHENER LAKE AT DHAULA KUAN

Sample Qty. : 2.5 LTRS

DT Recd : 01-02-2025

REPORT NO. : CWM00322505

Ref No. : F-7(26)AE-V/HCD-4/DD  
AJ/2024-25/NIL

RESULTS OF ANALYSIS			
Reference : EP Act Standard/Customer Requirements			
Description	: One Water sample from Kitchener Lake was collected by us on 01/02/2025.		
PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.62	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 82 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 180 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 22.6 mg/L	30 mg/L	IS: 3025 (P-44)
Total Nitrogen (as N)	: 4.2 mg/L	5 mg/L	IS: 3025 (P-34)
Total Phosphate (as P)	: 0.81 mg/L	1 mg/L	IS: 3025 (P-31)
Dissolved Oxygen	: 4.3 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Ammonia (As N)	: Not detected	1.2 mg/L	IS: 3025 (P-34)

*Am*  
Assistant Engineer-V  
HORT. Civil Div-IV, D.D.A.  
Nehru Place, New Delhi-19

Date of performance 01/02/2025 to 06/02/2025.

SAMPLE DRAWN BY US



DATE 06-02-2025

Analyst /Auth.Signatory

Person Inc. /Auth.Signatory /Verified by

(J.S.CHADHA)

Page 1 of 1 nk / Ky

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**Certificate of Analysis**

7.8 F-01(B)

PARTY CODE : O/DLH/040

 PARTY : OFFICE OF THE ASSISTANT ENGINEER-II  
 HORT CIVIL DIVISION NO-4 D.D.A, NEHRU PLACE, NEW  
 DELHI-110019

SAMPLE : WATER FROM KITCHENER LAKE AT DHAULA KUAN

Sample Qty. : 2.5 LTRS

DT Recd : 01-03-2025

REPORT NO. : CWM00312505

 Ref No. : F-7(26)AE-V/HCD-4/DD  
 A/2024-25/NIL

**RESULTS OF ANALYSIS**

Reference : EP Act Standard/Customer Requirements

PARAMETERS	Results	Limit (Max.)	Protocols
Description : One Water sample from Kitchener Lake was collected by us on 01/03/2025.			
pH	: 7.56	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 76 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 172 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 20.2 mg/L	30 mg/L	IS: 3025 (P-44)
Total Nitrogen (as N)	: 4.1 mg/L	5 mg/L	IS: 3025 (P-34)
Total Phosphate (as P)	: 0.64 mg/L	1 mg/L	IS: 3025 (P-31)
Dissolved Oxygen	: 4.2 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Ammonia (As N)	: Not detected	1.2 mg/L	IS: 3025 (P-34)

Date of performance : 01/03/2025 to 06/03/2025

 Assistant Engineer-V  
 HORT. Civil Div-IV, D.D.A.  
 Nehru Place, New Delhi-19

SAMPLE DRAWN BY US

DATE 06-03-2025

Analyst /Auth.Signatory

 Person Inc. /Auth.Signatory /Verified by  
 (J.S.CHADHA)

Page 1 of 1 nk / Ky

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## Certificate of Analysis

7.8 F-01(B)

PARTY CODE : O/DLH/019

PARTY : OFFICE OF THE ASSISTANT ENGINEER-V  
HORT. CIVIL DIVISION NO-4, D.D.A NEHRU PLACE, DELHI-110019

SAMPLE : WATER FROM KITCHENER LAKE AT DHAULA KUAN

Sample Qty. : 2.5 LTRS

DT Recd : 05-05-2025

REPORT NO. : CWM00332505

Ref No. : F-7(26)AE-V/HCD-4/DD  
A/2024-25/105

### RESULTS OF ANALYSIS

Reference : EP Act Standard/Customer Requirements

PARAMETERS	Results	Limit (Max.)	Protocols
Description : One Water sample from Kitchener Lake was collected by us on 05/05/2025.			
pH	: 7.69	5.5 to 9	IS: 3025 (P-11)
Total Suspended Solids	: 96 mg/L	100 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 230 mg/L	250 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 28.5 mg/L	30 mg/L	IS: 3025 (P-44)
Total Nitrogen (as N)	: 4.9 mg/L	5 mg/L	IS: 3025 (P-34)
Total Phosphate (as P)	: 0.89 mg/L	1 mg/L	IS: 3025 (P-31)
Dissolved Oxygen	: 4.53 mg/L	4 mg/L (Min.)	IS: 3025 (P-38)
Ammonia (As N)	: Not detected	1.2 mg/L	IS: 3025 (P-34)

Assistant Engineer ✓  
(HORT. CIVIL DIV-IV, D.D.A.  
Nehru Place, New Delhi-19)

Date of performance : 05/05/2025 to 10/05/2025



SAMPLE DRAWN BY US

DATE 10-05-2025

Analyst /Auth.Signatory

Person Inc. /Auth.Signatory /Verified by

(J.S.CHADHA)

Page 1 of 1 nk / Ky

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दिल्लीविकासप्राधिकरण / DELHI DEVELOPMENT AUTHORITY

Tele . 2569118

अधि. जमि. उपान सी० खण्ड-IV  
पावती सं. / Dy. No. 1502  
दिनांक / Date 30/1/2025

Garrison Engineer (U)  
Water Supply  
Military Engineer Services  
Delhi Cantt-110010

4200WS/ 246 /E4

29 Jan 2025

The Executive Engineer  
HCD-04, DDA  
Nehru Place  
New Delhi-110019

Sub Divi. /H.C.D.-IV  
Dy. No. 752  
Date 30/1/25

**PROVISION OF TREATED WATER TO M/O AFF. M.P GREEN AREA ND  
ATTACHED TO KITCHENER LAKE AT DHULA KUAN**

A proposed take off point for treated water layout is fwd herewith for your info & further necessary action pl.

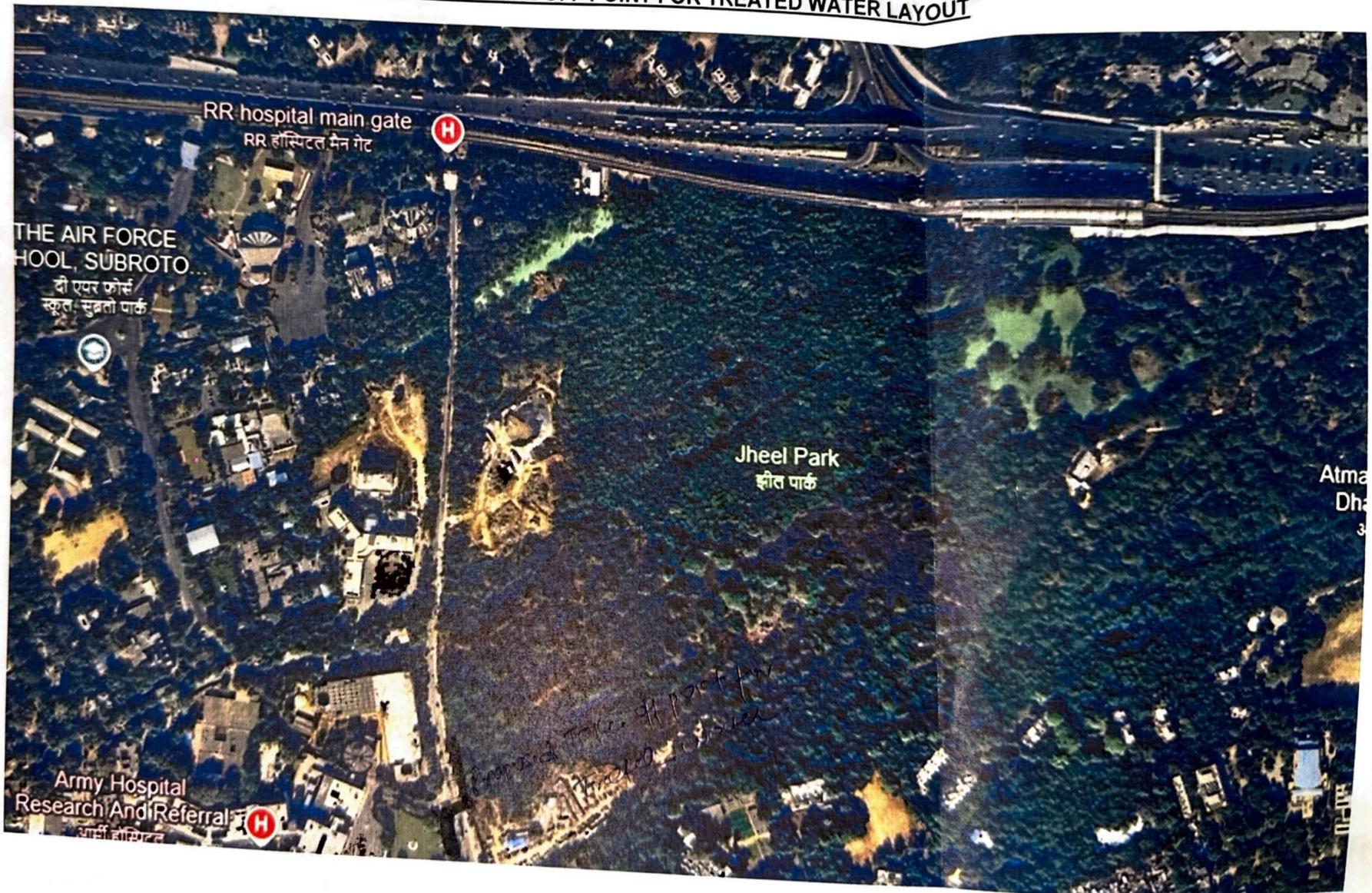
*Nuruddin*  
(Nuruddin, IDSE)  
EE (SG)  
GE (U) Water Supply

**Encls :-** (As above).

AE-V / HCD-4  
for n/a plan  
*Qa ho*  
30/1/2025

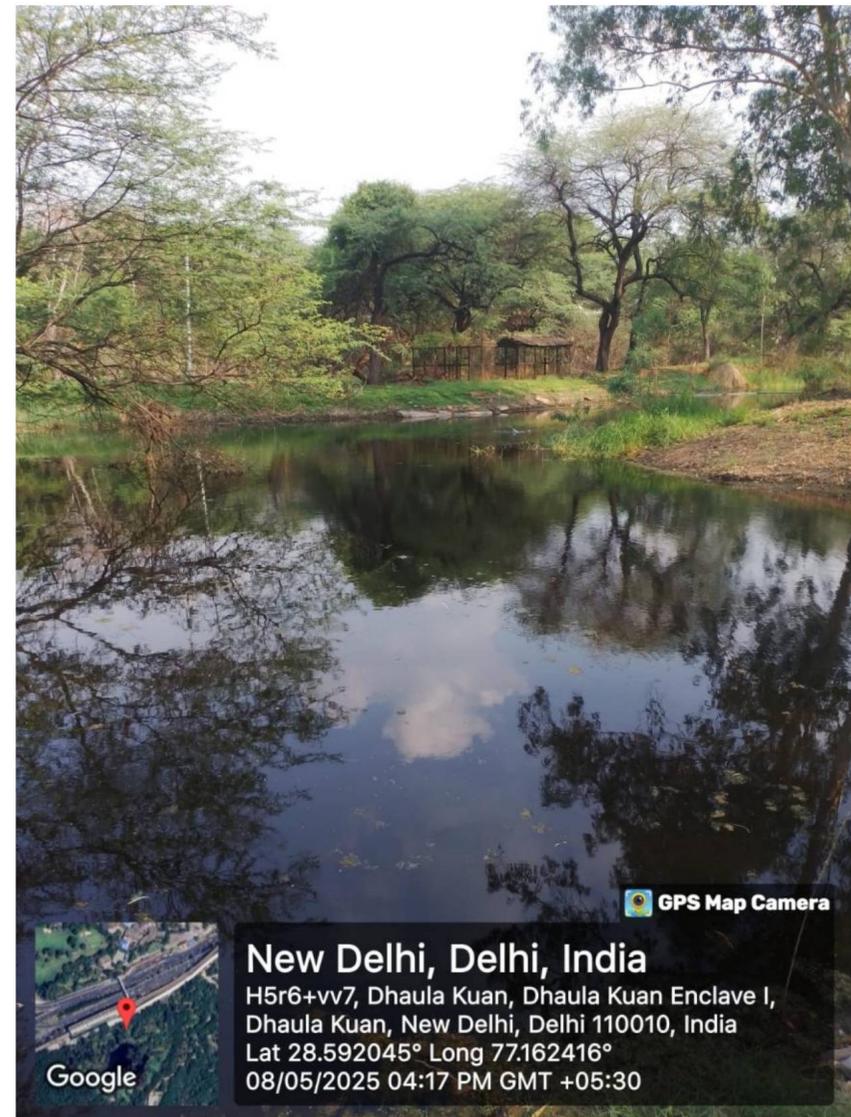
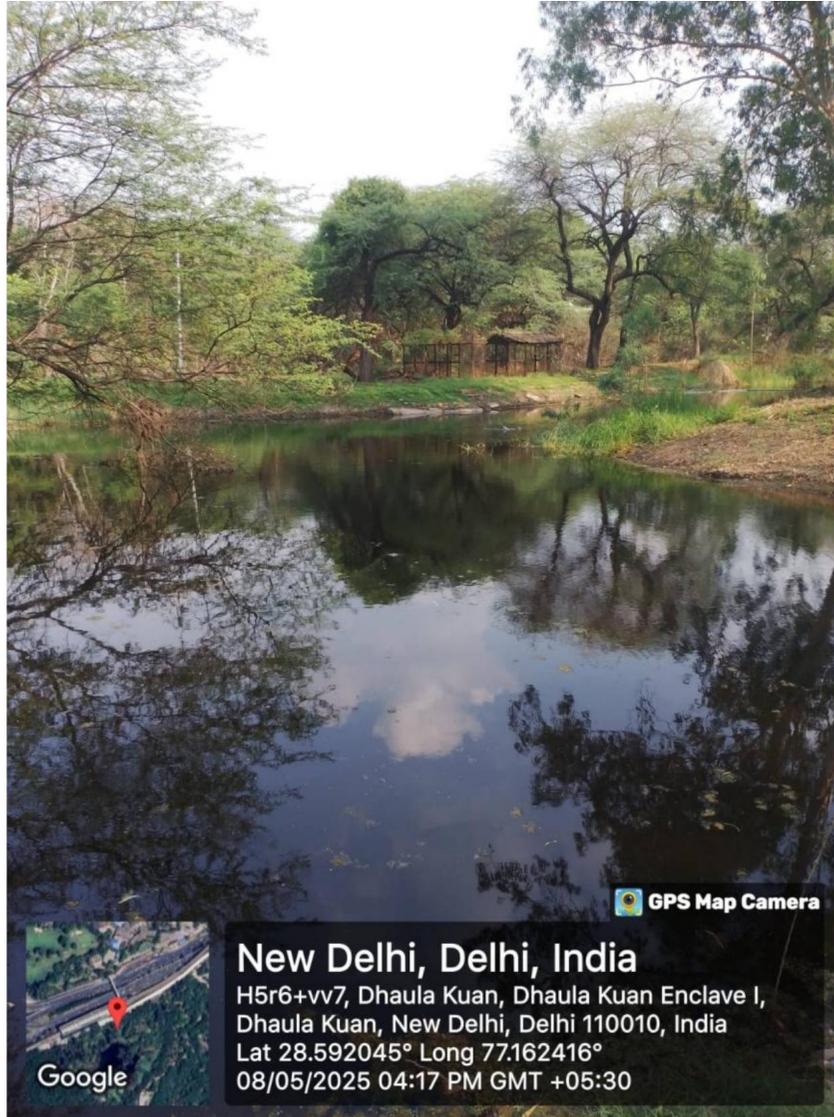
*Q*  
Assistant Engineer-V  
HORT. Civil Div-IV, D.D.A.  
Nehru Place, New Delhi-19

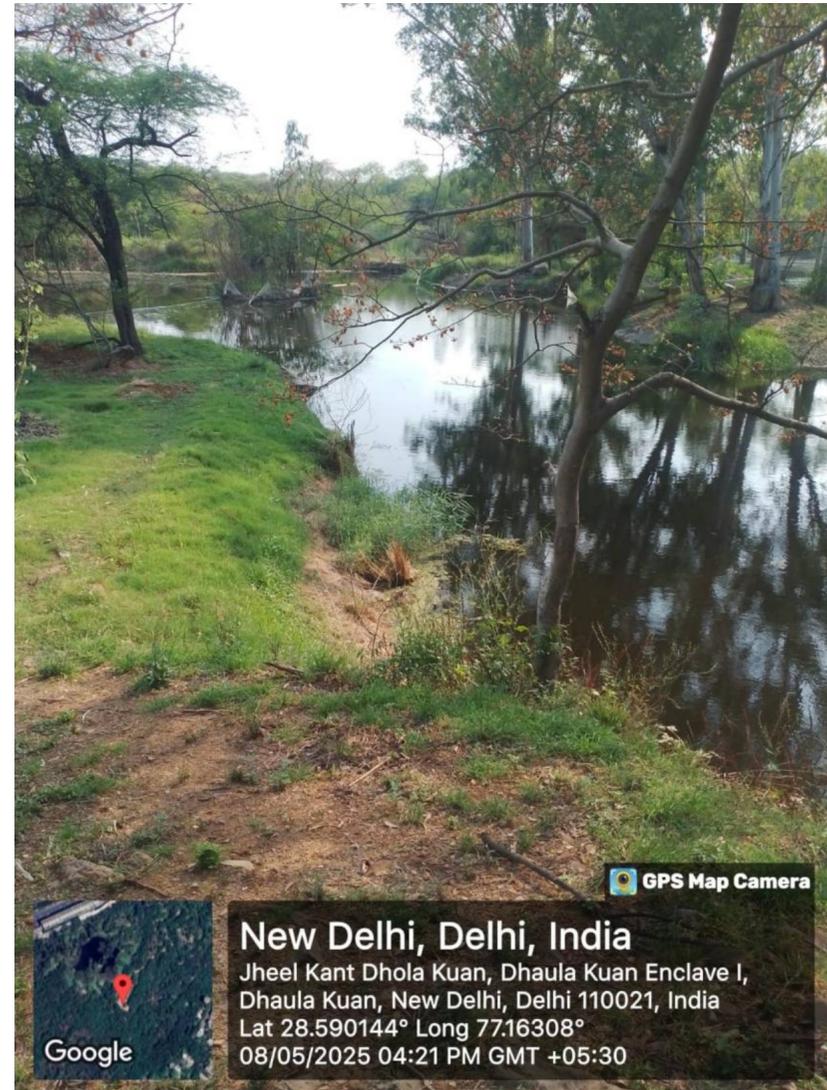
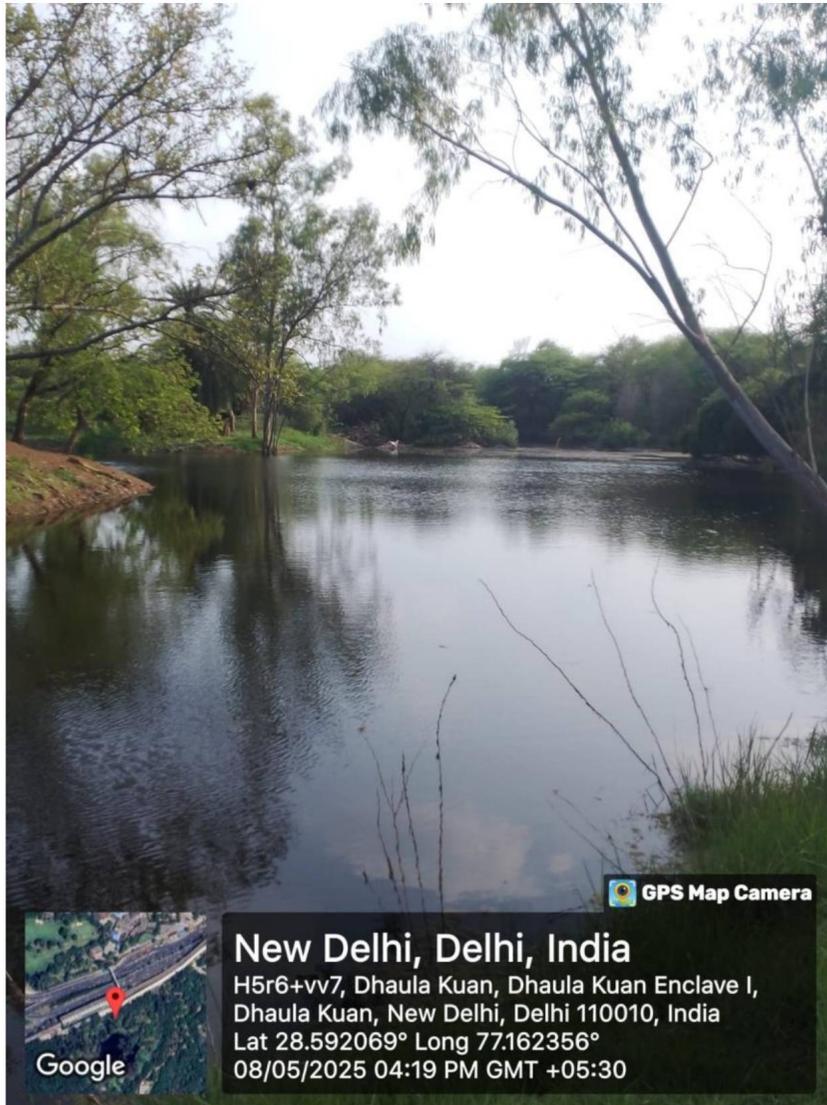
PROPOSED TAKE OFF POINT FOR TREATED WATER LAYOUT

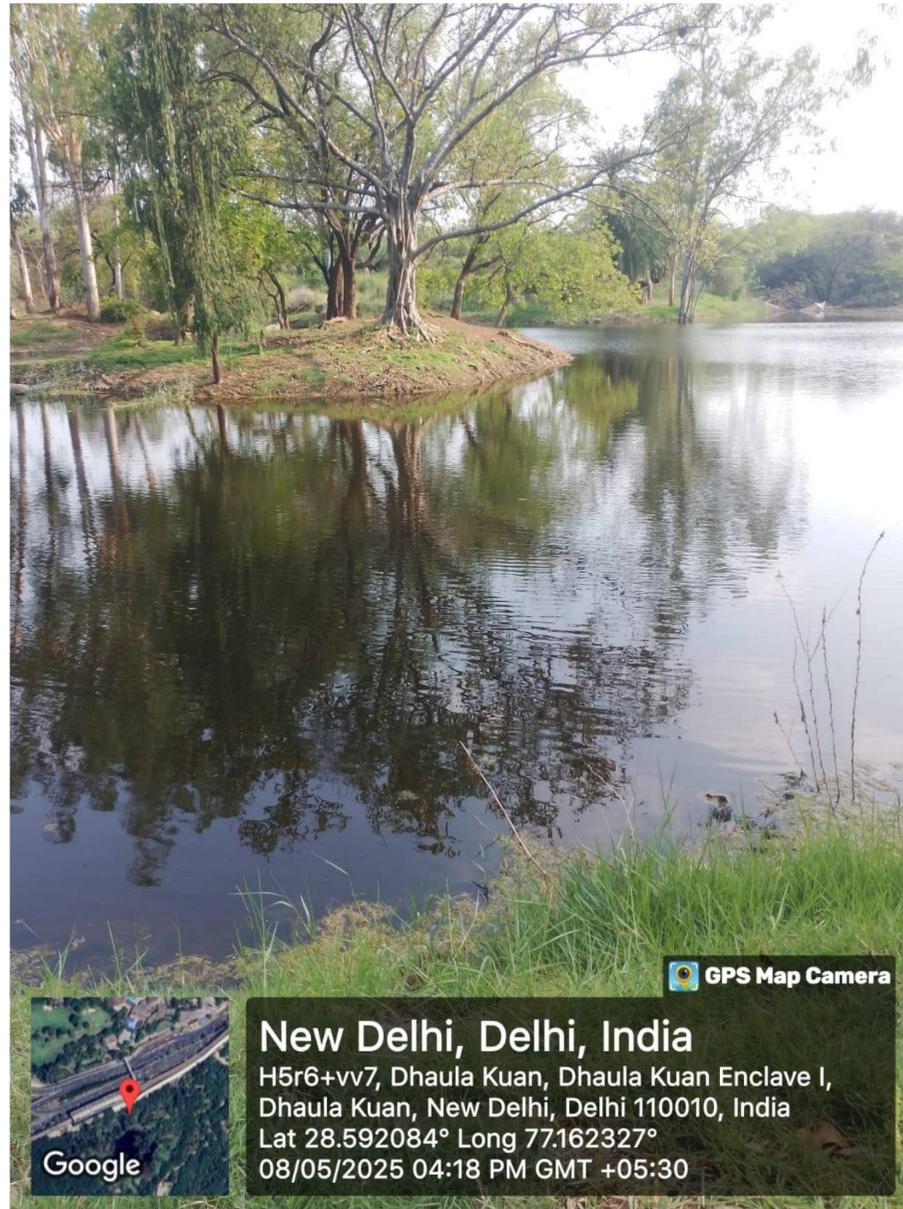


*Nuruddin*  
 (Nuruddin, IDSE)  
 EE (SG)  
 GE (U) Water Supply

5. DD/LS south east for kind information.







Google

GPS Map Camera

**New Delhi, Delhi, India**

H5r6+vv7, Dhaula Kuan, Dhaula Kuan Enclave I,  
Dhaulta Kuan, New Delhi, Delhi 110010, India

Lat 28.592084° Long 77.162327°

08/05/2025 04:18 PM GMT +05:30



दिल्लीविकासप्राधिकरण / DELHI DEVELOPMENT AUTHORITY  
 अधिशासी अभियंता कार्यालय / OFFICE OF THE EXECUTIVE ENGINEER  
 उद्यानसिविल खंड-4 / HORTICULTURE CIVIL DIVISION-4  
 नेहरूप्लेस, नईदिल्ली-110019 / NEHRU PLACE, NEW DELHI-110019  
 (निकटवर्ती बीएसईएस भवन) / (ADJACENT BSES BHAWAN)  
 ईमेल / E-MAIL:- eehcd4@dda.org.in

No.:- F1(48)EE/HCD-IV/DDA/2024-25/667

Date:- 29/01/2025

To  
 The GE(U), MES  
 Water Supply Delhi Cantt-10  
 New Delhi-110010

Gen Divi. /H.C.D.-IV  
 Dy. No. 75/  
 Date... 30/1/25

**Sub:- Regarding Supply of treated STP water free of cost to M/o Aff. M.P. Green Area and attached to Kitchener Lake at Dhaula Kuan.**

With reference to discussion with the concerned AE-V/HCD-4/DDA, and your esteemed self, it is requested to MES department to provide treated water free of cost to the Delhi Development Authority (DDA) for the revival of Kitchener Lake and for horticulture purposes at the M/o Aff. MP Green Area, adjacent to Kitchener Lake, Dhaula Kuan.

It is also requested to officially convey the location from where, the treated water can be tapped for this purpose. Additionally, kindly clarify the role of DDA in tapping water from the proposed take-off point and any financial liabilities, if DDA may incur in this process.

(Er. Lakshay Singla)  
 EXECUTIVE ENGINEER/HCD-4/DDA

Copy to:-

1. PS to PC (Hort.)/DDA for kind information of the latter.
2. CE (Hort.)/DDA for kind information of the latter.
3. SE(HCC-I)/DDA for kind information.
4. DD/HD-4 for kind information.
5. DD/LS south east for kind information.
6. AE-V/HCD-4 for kind information & n.a.
7. Guard file.

Assistant Engineer-✓  
 HORT. Civil Div-IV, D.D.A.  
 Nehru Place, New Delhi-19

(Er. Lakshay Singla)  
 EXECUTIVE ENGINEER/HCD-4/DDA